

# LOK SABHA DEBATES

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## LOK SABHA

Friday, August 5, 1977/Śravaṇa 14, 1899  
(Saka)

*The Lok Sabha met at Eleven of the Clock*  
[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE:

MR. SPEAKER : I have to inform the House of the sad demise of one of our former colleague, Shri Mohan Lal Gautam, who passed away at New Delhi on the 3rd August, 1977, at the age of 75.

Shri Gautam was a Member of the Constituent Assembly and the Provisional Parliament during the years 1947—52. He also served as Member of the Rajya Sabha from 1969 to 1972. Earlier he had been a Member of the U. P. Legislative Assembly and was a Minister in the State Government during the years 1952—54 and again from 1956—60.

Shri Gautam plunged into active politics at quite an early age and participated in the non-co-operation and Khilafat Movements. He suffered imprisonment many times and spent ten years in jail during the freedom struggle. Keenly interested in agriculture, he was closely associated with many organisations for improving the lot of the agriculturists and took a leading part in the establishment of the Agricultural University at Pantnagar in 1960. A man of versatile ability, he served on a large number of Committees and Commissions and was also a Member of the First Delegation to the Inter-Parliamentary Union held in Stockholm in 1949.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a short while.*

1909 L.S.—1

## ORAL ANSWERS TO QUESTIONS

\*794. श्री जगदम्बी प्रसाद यादव :  
यथा विल तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करें कि :

(क) जनसंख्या एवं पिछड़ेपन के आधार पर 1975-76 के दौरान प्रत्येक राज्य को क्या प्राथमिकता नियत की गई ; और

(ख) उन्हें इस वर्ष किस प्रकार की कितनी सहायता दिये जाने की संभावना है ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). A statement is laid on the Table of the House.

### Statement

During the Fourth Five Year Plan, Central assistance to States for the State Plans was allocated on the basis of uniform and objective criteria, known as the Gadgil Formula. The chief ingredients of this formula are indicated below:

(a) The requirements of the States of Assam, Jammu & Kashmir and Nagaland were met through an *ad hoc* lump-sum assignment.

(b) The balance of the Central assistance was distributed among the remaining 14 States as under:

(i) 60% on the basis of population.

(ii) 10% on the basis of per capita income, only to those States whose per capita income was below the National average.

(iii) 10% on the basis of per capita tax effort in relation to per capita income.

(iv) 10% on account of continuing major irrigation and power schemes.

(v) 10% on consideration of special problems of States.

2. In 1974-75 and 1975-76, the Central assistance was kept at the level of 1973-74 pending a decision by the National Development Council, on allocation of Central assistance to States in the Fifth Plan period.